

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

SLP(C)No. 15386/2004

AJENDRAPRASADJI NARENDRAPRASADJI PANDEY

Petitioner(s)

VERSUS

SWAMI K. NARAYANDASJI &amp; ORS.

Respondent(s)

(With appln(s) for exemption from filing c/c of the impugned Judgment, exemption from filing O.T., permission to file Vol.II, c/delay in filing counter affidavit and prayer for interim relief )

WITH

SLP(C)Nos. 16128 and 17836/2004

Date: 20/04/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL  
HON'BLE MR. JUSTICE ARIJIT PASAYAT  
HON'BLE MR. JUSTICE C.K. THAKKER

For Petitioner(s)

Mr. H.N.Salve, Sr.adv.  
Mr. Sharad B.Vakil, Sr.Adv.  
Mr. P.H.Parekh, Adv.  
Mr. H.M.Parikh, Adv.  
Mr. Hemang Parikh, Adv.  
Mr. Shakun Sharma, adv .  
Ms. Meenakshi Grover, adv.  
Ms. Meenakshi Roy, adv.  
Ms.S.Seth, Adv.for  
M/S P.H. Parekh & Co., Advs.  
  
Mr. C.A.Sundaram, Sr.adv.  
M/s. B.V.Desai, H.M.Parekh, S.K.Singh,  
P.K.Malik, Sheenam and Himang Parekh, advs.  
Mr. S.Parwanda, adv.  
  
M/s. Mahesh Agrawala,  
Manu Krishnan and E.C.Agrawala, ,Advs.

For Respondent(s)

Mr. K.Parasaran, Sr.Adv.  
Mr. K.K.Venugopal, Sr.Adv.  
Mr.Ashok Desai, Sr.Adv.  
M/s. Prashant Desai, Harin Rawal,  
Mrugen, Jayashree Wad, Ashish Wad and

Ms. S. Madan and Neeraj Kumar, Advs.

Mr. K.K.Venugopal, Sr. Adv.  
Mr. K.Parasaran, Sr. adv.  
Mr. Ashok H.Desai, Sr. Adv.  
Mr. S.N.Shelat, adv.  
Mr. Anip Sachthey, Adv.  
Mr. H.P.Raval, Adv.  
Mr. P.G.Derai, Mr. M.Prohit,  
Mr. E.Venu Kumar and  
Mr. Shri Niwas R.Khalap, Advs.  
Mr. H.Ahmedi, adv.

UPON hearing counsel the Court made the following  
O R D E R

List on 28.4.2005 as item No.1.

[SUMAN WADHWA]  
COURT MASTER

[ANAND SINGH]  
COURT MASTER